

संकर प्रजनित बछड़े पालने की योजना एक केन्द्रीय प्रायोजित योजना है, जबकि कुक्कुट पालन, सूअर पालन और भेड़ परियोजनाओं को पूर्णतः केन्द्रीय सरकार के धनगशि मिलती है। बिहार में, इस विधेय कार्यक्रम के अंतर्गत 9 जिले लाए गए हैं और इन जिलों के लिए कुल 15 परियोजनाएँ मंजूर की गई हैं। इनमें से चार परियोजनाएँ सकर प्रजनित बछड़े पालने, छह कुक्कुट-पालन, चार सूअर पालन तथा एक परियोजना भेड़ उत्पादन के लिए हैं।

बाढ़ व सूखा के लिए उत्तर प्रदेश को केन्द्रीय सहायता

1086 श्री हरमोहन वर्मा क्या छुवि और सिबाई मंत्री यह बताने की छुपा करेगे कि

(क) क्या उत्तर प्रदेश सरकार ने बाढ़ व सूखा से निपटने के लिये केन्द्रीय सरकार से आर्थिक सहायता की माग की है, और

(ख) यदि हा, तो उसके लिये केन्द्र कितनी सहायता देने पर सहमत हो गया है ?

छुवि और सिबाई मन्त्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) (क) जी हा।

(ख) भारत सरकार ने राज्य सरकार को आर्थिक योजना सहायता के रूप में 10 करोड़ रुपये देना मंजूर कर लिया है। इसके अलावा सरकार ने निःशुल्क राहत के रूप में मुफ्त वितरण करने के लिये 10,000 मीटरी टन गेहूँ का आबंटन करने के संबंध में केन्द्रीय दल की विचारों को स्वीकार कर ली है।

Study by Reserve Bank on Rural Indebtedness

1087. SHRI M. N. GOVINDAN NAIR:
SHRI RAJKESHAR SINGH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to the findings of a study conducted by the Reserve Bank of India on indebtedness of rural households and availability of institutional finance;

(b) if so, the details thereof; and

(c) new measures proposed to be taken to save the farm labourers from the clutches of money lenders?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) Yes, Sir

(b) The All India Debt and investment Survey, 1971-72 conducted by the Reserve Bank of India and published in 1975 has assessed the total quantum of liabilities of all rural households at Rs. 3921 crores and assets at Rs. 87,131.8 crores as on 30-6-1971. Of this, Rs. 1910 crores representing 48.72 per cent of the total liabilities, relate to rural households owning land of less than 2 hectares in extent and the landless. The survey generally indicated a higher proportion of debt among the smaller asset groups. These households represent 78.01 per cent of the total rural households.

(c) Most of the State Governments and Union Territories have already undertaken legislation for giving relief from rural indebtedness and for regulation of money-lenders. The Reserve Bank of India has been requested to undertake a study of the benefits and the alternative institutional credit arrangements. A programme of re-organisation of the primary agricultural credit societies to make them viable units capable of providing credit and services required by the weaker sections has

been taken up by the State Governments and Union Territories. The intention is to gradually increase the share of institutional credit for the rural poor and reduce their dependence on money-lenders. Productive programmes to raise the income level of the agricultural labourers are also implemented under special schemes like SFDA, DPAP and Central schemes of animal husbandry.

**Fishing Port in Kola Chal,
Kanyakumari**

1088 SHRI K T KOSALRAM
Will the Minister of AGRICULTURE
AND IRRIGATION be pleased to state

(a) whether a proposal for having a fishing port near Kola Chal in Kanyakumari District has been finalised

(b) if so whether the matter has been kept in cold storage, and

(c) if so reasons thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI BHANU PRATAP
SINGH) (a) No Sir

(b) and (c) Do not arise

Minor Irrigation Scheme in H.P.

1089 SHRI DURGA CHAND Will
the Minister of AGRICULTURE &
IRRIGATION be pleased to state

(a) minor irrigation schemes in Himachal Pradesh district wise which were sponsored and financed by the Central Government during the last three years and the amount sanctioned and spent on that account during that period,

(b) whether the Central Government have conducted any survey to find out potentialities in Himachal Pradesh for minor irrigation

(c) if so, the details thereof and

(d) the amount proposed to be sanctioned to Himachal Pradesh for minor irrigation for the next year?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE &
IRRIGATION (SHRI BHANU PRATAP
SINGH) (a) Under the Central Sector Scheme of Small Farmers Development Agency projects the following amounts were sanctioned and spent during the period 1974-75 to 1976-77 in Himachal Pradesh for minor irrigation

(Rs. in Lakhs)

Sl No	Name of the District	Amount sanctioned	Amount spent
1	Sirmur	35 05	19 72
2	Solan	9 50	12 59*
3	Simla	3 50	0 45
		48 05	32 70

*Additional amount found by reappropriation within the overall administrative approval for different heads of expenditure